

- (4) Action taken on the recommendations of the National Integration Council.

The Committee is likely to meet again in the near future after complete information about the extent of implementation of the recommendations of the National Integration Council by State Government and views and suggestions of the members on different problems have been received.

Suggestion by Ex-Finance and Planning Minister of Gujarat for revising the Fifth Plan

2119. SHRI R. S. PANDEY: Will the Minister of PLANNING be pleased to state:

(a) whether Gujarat's Ex-Finance and Planning Minister had suggested to the Centre to revise the country's Fifth Plan in view of the present economic situation and availability of resources; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) The Government is not aware of the suggestions made by Gujarat's Ex-Finance and Planning Minister regarding the revision of the Fifth Five Year Plan.

(b) Does not arise. However, the Fifth Plan will be finalised after taking into account all relevant factors including the present economic situation, the availability of resources and the performance of economy in 1973-74.

Attention is also invited to the reply given Unstarred Question No. 1050 in Lok Sabha on 27-2-1974.

Growth Rate of Industrial Giants

2120. SHRI K. MALLANNA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the growth rate of top 101 industrial giants in the private sector showed a marked decline in 1972-73; and

(b) whether their total assets increased by only 7.7 per cent compared with 8.2 per cent, in the previous year, whereas the dominant position of the public sector undertakings, on the other hand, remained unchanged?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): (a) and (b). Attention of Government has been drawn to the findings of a non-official survey of the Corporate Sector conducted by the ECONOMIC TIMES Research Bureau (February 1974) indicating that while the total assets of the top 101 private sector companies increased by 7.7 percent in 1972-73 as compared with a rise of 8.2 percent in 1971-72, the dominant position of public sector undertakings in the economy remained unchanged.

Future of Chandigarh and Transfer of Fazilka and Abohar to Haryana

2121. PROF. NARAIN CHAND PARASHAR:
DR. H. P. SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of India would decide the future of Chandigarh and the transfer of Fazilka and Abohar to Haryana by January, 1975 as envisaged in the Award given four years ago;

(b) if so, whether the necessary arrangements are being made for the transfer of the areas concerned and whether the State Governments concerned have also been informed about the proposed transfer; and

(c) whether the State Governments or the Chief Ministers of Punjab and Haryana have struck any divergent note?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The decision of the Government in regard to Chandigarh, Fazilka and Abohar is already contained in the Press Communiqué issued on 29th January, 1970. The State Governments concerned have been duly informed of the decision. The boundary Commission has not yet been set up but the matter is receiving attention of Government.

Proposal regarding allotment of Time to Leaders of Political Parties in Orissa to Broadcast their Speeches from A.I.R., Bhubaneswar

2122. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the possibility of allotting some time for the broadcast of speeches by Leaders from different political parties in Orissa from All India Radio, Bhubaneswar was considered by Government;

(b) whether any agreement was reached in this regard; and

(c) if not, the difficulties which stood in the way of Government for taking a decision in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir.

(b) and (c). Government would welcome any agreed arrangement on the question of allocation of time for political broadcasts on sound and TV media. However, attempts made, in the past, by the Election Commission to obtain an all-Party consensus on such an arrangement at the time of elections have not been successful so far.

Allotment of Employees on creation of New or Bifurcation of existing Postal/ Telegraph Divisions

2123. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the main points of rules and regulations governing the allotment of employees in the case of creation of new or the bifurcation of the existing Postal/ Telegraph Divisions and Sub Divisions within a P&T Circle;

(b) whether any preference is given to an employee in his allotment to his native/nearest Division/Sub Division; and

(c) whether the Government would consider the stipulation of a system of preferences in allotment for the benefit of the employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) Options are given to all the staff whose immediate liability for transfer is affected by the bifurcation/creation of new divisions and sub-divisions. Efforts are then made to post them in the unit of their choice, but if the number of optees to any of the units formed as a result of bifurcation is more than the number of posts in that unit are allotted to that unit and the rest allotted to the other unit.

(b) Option is given to every employee to choose the unit of his choice and to the extent possible, options are accepted.

(c) This is already being done to the extent indicated above.

Usefulness of Thorium in Nuclear Power Generation

2124. SHRI RAJDEO SINGH: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether India's atomic energy planners are examining the reported American scepticism about the usefulness of thorium in nuclear power generation; and